

Government of Jammu and Kashmir General Administration Department

(Services) Civil Secretariat, Jammu.

Notification Jammu, the 27th May, 2023

S.O 290.- In exercise of the powers conferred by fourth proviso to clause (ii) of sub-rule (1) of rule 8 of the Jammu and Kashmir Combined Competitive Examination Rules, 2018, the Government hereby prescribes the upper age limit for the Combined Competitive Examination (CCE)-2023 as under:-

i. Open merit candidates

35 years

ii. Reserved category candidates: and in-service candidates.

37 years

iii. Physically challenged candidates:

38 years

By order of the Lieutenant Governor.

(Sanjeev yerma)IAS

Commissioner/Secretary to the Government.

No: GAD-SERV0GENL/58/2023

Dated:27.05.2023

Copy to the:

1. All Financial Commissioners (Additional Chief Secretaries).

2. Director General of Police, J&K.

- All Principal Secretaries to Government.
- 4. Director General, J&K Institute of Management, Public Administration and Rural Development.
- 5. Principal Secretary to the Lieutenant Governor.

6. All Commissioner/Secretaries to the Government.

- 7. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
- 8. All Heads of the Department/ Managing Directors.

- 9. All Deputy Commissioners.
- 10. Chairperson, J&K Special Tribunal.
- 11. Director, Archives, Archaeology and Museums, J&K.
- 12. Secretary, J&K Public Service Commission.
- 13. Director Information, J&K.
- 14. Director, Estates, Kashmir/Jammu.
- 15. Secretary, J&K Services Selection Board.
- 16. General Manager, Government Press, Jammu/Srinagar.
- 17. Private Secretary to the Lieutenant Governor.
- 18. Private Secretary to Advisor (B) to Lieutenant Governor.
- 19. Private Secretary to the Chief Secretary.
- 20. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
- 21. Incharge Website, GAD.
- 22. Stock file.